

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 4(ND)14**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017**

**NAME OF THE COMPANY:** Ashok Kumar Agarwal & Anr. V/s. M/s. Karmyogi Homes Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.	Shashu Farasat	Adv.	For Petr.	<u>s/farasat</u>
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1. Aditya Sarin, Adv.

2. Divya Bhalla, Adv.

3. Anuj Shah, Adv.

4. Nawrooh Bakshi, Adv.

For Respondents

INA MALHOTRA

**ORDER**

Renotify with CP No. 120(ND)/2009 on 24.03.2017.

Sd/-  
[ S.K. MOHAPATRA ]  
MEMBER [T]

Sd/-  
[ INA MALHOTRA ]  
MEMBER [JUDICIAL]